

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated 7th August, 2026

No.HCM.II/184/2015-Estt/Pt./187: In view of administrative exigency and for better administration of justice, the Hon'ble Full Court, High Court of Meghalaya vide its Resolution dated 5th August, 2026, in exercise of powers under Rule 7 (C) (2) of the Rules of High Court of Meghalaya, 2013 (as amended up to date), is pleased to transfer and post the following Judicial Officers as under:-

Sl. No.	Name of the Judicial Officer	Present Posting	Transferred and Posted as	Vice/Vacant
1.	Shri Allenby M. Ripnar Grade-I	District and Sessions Judge, West Garo Hills District, Tura	Member Secretary, Meghalaya State Legal Services Authority, Shillong	Shri E. Kharumnuid, relieved as Member Secretary, Meghalaya State Legal Services Authority, Shillong.
2.	Shri Noor Ain Khan Grade-I	District and Sessions Judge, West Jaintia Hills District, Jowai.	District and Sessions Judge, East Garo Hills District, Williamnagar and shall hold additional charge as District & Sessions Judge, North Garo Hills District, Mendipathar.	Shri Balaram Joshi, transferred as District and Sessions Judge, West Garo Hills District, Tura and additional charge as District & Sessions Judge, South West Garo Hills District, Ampati.
3.	Smti. Belma Mawrie Grade-I	District and Sessions Judge, Ri Bhoi District, Nongpoh.	District and Sessions Judge, East Jaintia Hills District, Khliehriat.	Smt Barisuk Khriam, transferred as District and Sessions Judge, Ri Bhoi District, Nongpoh.
4.	Smt Gasalynn Rani, Grade I	District and Sessions Judge, South West Garo Hills District, Ampati	District and Sessions Judge, South West Khasi Hills District, Mawkyrwat.	Smt Cordelia Dkhar, transferred as District and Sessions Judge, West Khasi Hills District, Nongstoin.
5.	Smt Cordelia Dkhar Grade-I	District and Sessions Judge, South West Khasi	District and Sessions Judge, West Khasi Hills District, Nongstoin	Shri Marba Skhemlon, transferred as District and Sessions Judge,

		Hills District, Mawkyrwat.		West Jaintia Hills District, Jowai.
6.	Shri Balaram Joshi Grade-I	District and Sessions Judge, East Garo Hills District, Williamnagar and additional charge as District & Sessions Judge, North Garo Hills District, Mendipathar.	District and Sessions Judge, West Garo Hills District, Tura and shall hold additional charge as District & Sessions Judge, South West Garo Hills District, Ampati	Shri Allenby M. Ripnar, transferred as Member Secretary, Meghalaya State Legal Services Authority, Shillong and vice Smt Gasalynn Rani, transferred as District & Sessions Judge, South West Khasi Hills District, Mawkyrwat.
7.	Smt. Barisuk Khriam Grade-I	District and Sessions Judge, East Jaintia Hills District, Khliehriat.	District and Sessions Judge, Ri Bhoi District, Nongpoh.	Smt Belma Mawrie, transferred as District and Sessions Judge, East Jaintia Hills District, Khliehriat.
8.	Shri Marba Skhemlon Grade-I	District and Sessions Judge, West Khasi Hills District, Nongstoin, and additional charge as District & Sessions Judge, Eastern West Khasi Hills District, Mairang.	District and Sessions Judge, West Jaintia Hills District, Jowai	Shri Noor Ain Khan, transferred as District and Sessions Judge, East Garo Hills District, Williamnagar and additional charge as District and Sessions Judge, North Garo Hills District, Mendipathar.
9.	Shri Mithilesh Kumar Grade-I	Special Judge, (POCSO), West Khasi Hills District, Nongstoin	Special Judge (POCSO), West Jaintia Hills District, Jowai.	Smt Persara Syngkon, transferred as Registrar(Vigilance), High Court of Meghalaya.
10.	Miss Persara Syngkon Grade-I	Special Judge (POCSO), West Jaintia Hills District, Jowai	Registrar(Vigilance), High Court of Meghalaya, Shillong	Shri Kerbor J. Lyngdoh, relieved as Registrar(Vigilance), High Court of Meghalaya.
11.	Smt Adellyn Thangkhiew Grade-I	Special Judge (POCSO) Ri Bhoi District, Nongpoh	Special Judge (POCSO), East Khasi Hills District, Shillong.	Smt Monica K. Lyngdoh, transferred as Special Judge (POCSO), West Khasi Hills District, Nongstoin.
12.	Smt Monica K. Lyngdoh Grade-I	Special Judge (POCSO), East Khasi Hills District, Shillong.	Special Judge (POCSO), West Khasi Hills District, Nongstoin.	Shri Mithilesh Kumar, transferred as Special Judge (POCSO), West

				Jaintia Hills District, Jowai.
13.	Smt Ranee M. Kharsyntiew Grade-I	Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Garo Hills District, Ampati	Special Judge (POCSO) Ri Bhoi District, Nongpoh	Smt Adellyn Thangkhiew, transferred as Special Judge (POCSO) East Khasi Hills District, Shillong.
14.	Smt. Ishana Rangsa Marak Grade II	Full time Secretary, DLSA, West Garo Hills District, Tura	Chief Judicial Magistrate, South West Garo Hills District, Ampati and additional charge as Secretary, DLSA, South West Garo Hills District, Ampati	Smt Ranee M. Kharsyntiew promoted and posted as Special Judge (POCSO) Ri Bhoi District, Nongpoh.
15.	Shri Don Kitbor Koshy Mihsil Grade III	Judicial Magistrate First Class, East Khasi Hills District, Shillong and additional charge as Judicial Magistrate First Class, Sohra Sub-Division.	Judicial Magistrate First Class, West Jaintia Hills District, Jowai and shall hold additional charge as Judicial Magistrate First Class, Amlarem Sub-Division and Principal Magistrate, JJB, West Jaintia Hills District, Jowai.	Shri L. Mac M.A. Rymbai transferred as Judicial Magistrate First Class, East Khasi Hills District, Shillong and Munsiff, East Khasi Hills District, Shillong.
16.	Shri Flavian R. Marak Grade-III	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat and additional charge as Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat	Judicial Magistrate First Class, East Khasi Hills District, Shillong and shall hold additional charge as Principal Magistrate, JJB, East Khasi Hills District, Shillong.	Smt K. Evangeline Rymbai transferred as Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat etc
17.	Smt Indakerri M. Mairom Grade III	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Officer on Special Duty, High Court of Meghalaya.	-
18.	Shri L. Mac M.A. Rymbai Grade III	Judicial Magistrate First Class, West Jaintia Hills District, Jowai and additional charge as Judicial	Judicial Magistrate First Class, East Khasi Hills District and shall hold additional charge as Munsiff, East Khasi	Shri Don Kitbor Koshy Mihsil transferred as Judicial Magistrate First Class, West Jaintia Hills District, Jowai etc.

		Magistrate First Class, Amlarem Sub-Division and Principal Magistrate, JJB, West Jaintia Hills District, Jowai.	Hills District, Shillong.	
19.	Smt K. Evangeline Rymbai, Grade III	Judicial Magistrate First Class, East Khasi Hills District, Shillong and Principal Magistrate, JJB, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat. and shall hold additional charge as Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat	Smt Steffi Michelle Wanniang transferred as Judicial Magistrate First Class, West Khasi Hills District, Nongstoin etc..
20.	Smt Vanessa N. Sangma Grade III	Judicial Magistrate First Class, East Garo Hills District, Williamnagar, Principal Magistrate, JJB, East Garo Hills District Williamnagar and Principal Magistrate, South Garo Hills District, Baghmara	Judicial Magistrate First Class, South Garo Hills District, Baghmara and shall continue to hold additional charge as Principal Magistrate, JJB, South Garo Hills District, Baghmara.	Shri Temberson Raksam Marak transferred as Judicial Magistrate First Class, East Garo Hills District, Williamnagar and Principal Magistrate, JJB, East Garo Hills District, Williamnagar.
21.	Smt Steffi Michelle Wanniang Grade III	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat and additional charge as Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat, Principal Magistrate, JJB West Khasi Hills District, Nongstoin and Principal Magistrate, JJB, Eastern West Khasi Hills District, Mairang.	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and shall hold additional charge as Judicial Magistrate, Eastern West Khasi Hills District, Mairang, shall also continue to hold charge as Principal Magistrate, JJB, West Khasi Hills District, Nongstoin and Principal Magistrate, JJB, Eastern West Khasi Hills District, Mairang.	Shri Banmankhraw Lyngdoh transferred as Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat etc.

22.	Shri Banmankhraw Lyngdoh Grade III	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and additional charge as Judicial Magistrate, Eastern West Khasi Hills District, Mairang	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat and shall hold additional charge as Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.	Shri Flavian R. Marak transferred as Judicial Magistrate First Class, East Khasi Hills District, Shillong.etc.
23.	Shri Ian Russel M. D. Ranee Grade III	Judicial Magistrate First Class, Daddenggre Sub-Division and additional charge as Judicial Magistrate First Class, Phulbari Circuit Court.	Judicial Magistrate First Class, East Khasi Hills District, Shillong and shall hold additional charge as Judicial Magistrate First Class, Sohra Sub-Division.	Smt Indakerri M. Mairom, transferred as Officer on Special Duty, High Court of Meghalaya, Shillong.
24	Shri Michael Gare Momin Grade III	Judicial Magistrate First Class, West Garo Hills District, Tura and Principal Magistrate, JJB, West Garo Hills District, Tura	Judicial Magistrate First Class, Daddenggre Sub-Division and shall hold additional charge as Judicial Magistrate First Class, Phulbari Circuit Court.	Shri Ian Russel M. D. Ranee, transferred as Judicial Magistrate First Class, East Khasi Hills District, Shillong and as Judicial Magistrate First Class, Sohra Sub-Division.
25.	Shri Temberson Raksam Marak Grade III	Judicial Magistrate First Class, South Garo Hills District, Baghmara	Judicial Magistrate First Class, East Garo Hills District, Williamnagar and shall hold additional charge as Principal Magistrate, JJB, East Garo Hills District, Williamnagar.	Smt Vanessa N. Sangma, transferred as Judicial Magistrate First Class, South Garo Hills District, Baghmara etc.
26.	Shri Abner Ingty Watre Grade III	Judicial Magistrate First Class, North Garo Hills District, Mendipathar and Principal Magistrate, JJB, North Garo Hills District, Mendipathar.	Judicial Magistrate First Class, West Garo Hills District, Tura and shall hold additional charge as Principal Magistrate, JJB, West Garo Hills District, Tura.	Smt Natasha Ch. Marak transferred as Judicial Magistrate First Class, North Garo Hills District, Mendipathar etc.
27.	Smt Natasha Ch. Marak	Judicial Magistrate First Class, West	Judicial Magistrate First Class, North Garo Hills District,	Shri Abner Ingty Watre, transferred as Judicial Magistrate

	Grade III	Garó Hills District, Tura.	Mendipathar and shall hold additional charge as Principal Magistrate, JJB, North Garó Hills District, Mendipathar.	First Class, West Garó Hills District, Tura etc.
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Further,:

1. Smt Nausica M. Sangma, Chief Judicial Magistrate, West Garó Hills District, Tura shall also hold additional charge as Secretary, District Legal Services Authority, West Garó Hills District, Tura vice Smt Ishana R. Marak, transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Garó Hills District, Ampati;
2. All District & Sessions Judges shall also function as Chairpersons of the District Legal Services Authority of their respective Districts;
3. All Judicial Officers holding additional charge shall be entitled to Concurrent Charge Allowance.

The aforementioned Judicial Officers shall complete all pending orders/judgments and shall join their respective place of postings **on 1st September, 2026**.

By order,


REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./187-A

Dated Shillong 7th August, 2026

Copy to: -

1. The Registrar and Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.

7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. All concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the official Gazette.
13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Amlarem/ Dadenggre for information and necessary action.
14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
15. Office File.

REGISTRAR GENERAL